

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 326 of 2014 in Appeal No. 209 of 2014

Dated : 07th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Rajasthan Rajya Vidyut Prasaran Nigam Ltd.

.... Appellant(s)

Versus

M/s Shree Cement Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. P.S. Narsimah, ASG
Mr. S.S. Shamsbery, AAG and
Mr. Varun Punia

Counsel for the Respondent (s)

:

Mr. Kumar Mihir for R-1
Mr. C.K. Rai, Adv. for RERC along with
Mr. Dinesh Khandelwal, Dy. Director
(Tech.), RERC

ORDER

The reply has been filed by the respondent. The appellant seeks a week's time to file rejoinder. He is permitted to do so by 17.11.2014 after serving a copy on the respondents.

Post the matter for hearing on **19th November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/jps